

KUMARI MAMATA BANERJEE: Sir, I have submitted a notice for a No-Confidence Motion...(*Interruptions*) We will not allow any other business to be transacted now ...(*Interruptions*)

MR. SPEAKER: Papers to be laid on the Table of the House.

14.01 hrs.

PAPERS LAID ON THE TABLE

**Annual Report and Review of the working of Mazagaon Dock Limited, Mumbai for the year 1996-97**

[*Translation*]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): I beg to lay on the Table:

A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of Companies Act, 1956:

- (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai for the Year 1996-97.
- (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 1996-97, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 2390/97]

**Annual Report and review on the working of Bharat Heavy Electricals Limited, New Delhi for the year 1996-97**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): On behalf of Shri Murasoli Maran, I beg to lay on the Table:

A copy each of the following papers (Hindi and English versions) under Sub-section (1) of section 619A of the Companies Act, 1956:

- (1) Statement regarding review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1996-97.
- (2) Annual Report of the Bharat Heavy Electricals Limited, New Delhi for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 2391/97]

**Annual Reports of the Centre for Policy Research, New Delhi for the year 1995-96 and statement showing reasons for delay in laying the Papers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): On behalf of Shri P.

Chidambaram, I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Centre of Policy Research, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Pieced in Library. See No. LT 2392/97]

- (3) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Madras, for the year 1995-96, alongwith Audited Accounts.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Pieced in Library. See No. LT 2393/97]

- (5) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:

- (i) Report on the working and activities of the Bank of Allahabad for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2394/97]

- (ii) Report on the working and activities of the Bank of Maharashtra for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2395/97]

- (iii) Report on the working and activities of the Central Bank of India for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2396/97]

- (iv) Report on the working and activities of the Indian Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2397/97]

- (v) Report on the working and activities of the Indian Overseas Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2398/97].

- (vi) Report on the working and activities of the Punjab National Bank for the year 1996-97, alongwith Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT 2399/97]